

(2012) 09 P&H CK 0374

High Court Of Punjab And Haryana At Chandigarh

Case No: Criminal Miscellaneous No. M-28420 of 2012 (O and M)

Tarsem Singh

APPELLANT

Vs

State of Haryana and Others

RESPONDENT

Date of Decision: Sept. 20, 2012

Hon'ble Judges: Vijender Singh Malik, J

Bench: Single Bench

Advocate: Vikas Singh, for the Appellant;

Final Decision: Dismissed

Judgement

Vijender Singh Malik, J.

Learned counsel for the petitioner wishes to withdraw the petition at this stage.
Dismissed as withdrawn.